

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:791

ANSWERED ON:25.02.2011

SUPPLY OF SUBSTANDARD MEDICINES INJECTIONS TO HOSPITALS

Muttemwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of supply of substandard medicines/injections to hospitals of Delhi as well as to the various dispensaries of Central Government Health Scheme that have come to notice during the last five years;
- (b) the names of the companies which have supplied the substandard medicines/injections;
- (c) the quantity of the substandard medicines/injections supplied to the patients and the quantity of the stocks returned back to the companies; and
- (d) the action taken by the Government against the persons found responsible for the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) to (d): In so far as the Central Government Hospitals in Delhi are concerned, no complaint of supply of substandard medicine/injections have come to notice during the last five years in respect of Safdarjug Hospital and Lady Hardinge Medical College & its associated hospital.

However, cases of supply of substandard medicines/injections have been reported from Dr. Ram Manohar Lohia Hospital as per details annexed.

As far as CGHS Dispensaries are concerned, one case was reported in respect of such medicine supplied by M/s Unichem Lab. Ltd., during surprise inspection. 2,40,000 Tablets were supplied. Various steps were taken by the Government which includes suspension of use of the Medicines, informing Drug Controller, Delhi, about the same and seeking explanation from the firms.